

Approval of appointment of Teachers in Aided Schools in Delhi

3013. SHRI ROOP NATH SINGH YADAV: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the stipulated period in which the appointment of teachers and other staff in aided schools in Delhi is required to be approved by the Director of Education;

(b) the number of appointments in aided minority schools in Delhi which have been accorded approval by the Director of Education, Delhi within the stipulated time;

(c) the number of cases of such appointments in such schools which are pending approval of the Director for more than one month; and

(d) action proposed to be taken by the Government to expedite approval of appointments in such schools?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) to (d). The information is being collected from Delhi Administration and will be laid on the Table of the Sabha as soon as possible.

Wild Life Census in Ladakh

3014. SHRIMATI PRAVATI DEVI Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to take wild life census in Ladakh where it once abounded in plenty; and

(b) schemes being planned for protection and preservation of such wild life and rare species of birds?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). According to information furnished by J & K Govt., they propose to carry out a census of wild-life in Ladakh

during 1979-80. The Central Wildlife (Protection) Act has been adopted by the State and enacted under the title 'J & K Wild Life Protection Act 1978-No. VIII of 1978' dated 9th May, 1978. The State Government have intimated that Sancturries and Game Reserves are being established in Ladakh during the next Plan period and adequate funds are being provided for the protection and preservation of wildlife in such reserves.

Registered Persons with D.D.A. for various Types of Flats

3015. SHRI ARJUN SINGH BHADORIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the total number of persons registered under the D.D.A. for allotment of flats and Janata, Low Income and Middle Income Group Schemes, separately;

(b) the total number of flats allotted by D.D.A. under the above mentioned schemes, scheme-wise;

(c) the number of flats under construction at present, in each scheme, locality-wise; and

(d) the time by which all the registered applicants would get their flats?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). Information is being collected and will be placed on the Table of the Sabha.

कृषि मूल्य आयोग द्वारा गेहूं का सिफारिश किया गया समबन्धन मूल्य

3016. श्री राघवजी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) कृषि मूल्य आयोग ने आगामी वर्ष के लिए गेहूं का क्या समर्थन मूल्य सिफारिश किया है ;